

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).15433/2006

(From the judgment and order dated 01/06/2006 in CM No.662/2006 & CM No.663/2006 of The HIGH COURT OF DELHI AT N. DELHI)

DELHI TRANSPORT CORPORATION

Petitioner(s)

VERSUS

SANTOSH BHUSHAN & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 31/07/2007 This Petition was called on for hearing today.

For Petitioner(s) Mohd. Yasir Abbasi, Adv.  
for Mr. Shakil Ahmed Syed, Adv.

For Respondent(s) Mr. Vidya Sagar, Adv.  
for Ms. Sudha Gupta, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mr. Vidya Sagar, learned Advocate appearing on behalf of Ms. Sudha Gupta, Advocate-on-Record states that they will file Vakalatnama for rest of the respondents also.

They may do so before 6th September, 2007.

List the matter on 6th September, 2007.

(S.G.SHAH)  
Registrar